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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.69/ BB/2017	-	For Considera-tion	230/232	Universal Print Systems Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S. BHASKAR 9841640503	MANIPAL UTILITY PACKAGING SOLUTIONS PRIVATE LIMITED	

PCS for petitioner is present. He has filed memo along with annexures.

List it for consideration on 28.09.2017.

MEMBER (J)

MEMBER (T)